



\$~17-29,32-33

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 867/2008**

COMMISSIONER OF INCOME TAX DELHI ..... Appellant  
versus  
SUNAIR HOTELS LTD. .... Respondent

+ **ITA 918/2008**

C.I.T ..... Appellant  
versus  
KAVEEN GUPTA .... Respondent

+ **ITA 937/2008**

COMMISSIONER OF INCOME TAX DELHI ..... Appellant  
versus  
BABITA GUPTA .... Respondent

+ **ITA 971/2008**

COMMISSIONER OF INCOME TAX DELHI VIII ..... Appellant  
versus  
MONISHA GUPTA .... Respondent

+ **ITA 1101/2008**

COMMISSIONER OF INCOME TAX DELHI I ..... Appellant  
versus  
BANSAL ESTATES P. LTD. .... Respondent

+ **ITA 1384/2008**

COMMISSIONER OF INCOME TAX, (CENTRAL-I) NEW DELHI ..... Appellant  
Versus

SUNAIR HOTEL LTD. .... Respondent

+ **ITA 1385/2008**

COMMISSIONER OF INCOME TAX, (CENTRAL-I), NEW DELHI ..... Appellant  
versus

SUNAIR HOTEL LTD. .... Respondent

+ **ITA 1394/2008**

COMMISSIONER OF INCOME TAX (CENTRAL-I) NEW DELHI



..... Appellant

versus

SUNAIR HOTEL LTD ..... Respondent

+ **ITA 1413/2008**

COMMISSIONER OF INCOME TAX ..... Appellant

versus

H.J.CONSLTANT PVT LTD ..... Respondent

+ **ITA 261/2010**

COMMISSIONER OF INCOME TAX ..... Appellant

versus

SUNAIR HOTEL LTD ..... Respondent

+ **ITA 487/2010**

COMMISSIONER OF INCOME TAX ..... Appellant

versus

SUNAIR HOTELS LTD ..... Respondent

+ **ITA 585/2010**

COMMISSIONER OF INCOME TAX ..... Appellant

versus

JANKI EXPORTS INTERNATIONAL ..... Respondent

+ **ITA 1149/2010**

COMMISSIONER OF INCOME TAX ..... Appellant

versus

RAJNI GUPTA ..... Respondent

+ **ITA 670/2016**

THE PRINCIPAL COMMISSIONER OF INCOME TAX-8 ..... Appellant

versus

SUNAIR HOTEL LTD. .... Respondent

+ **ITA 671/2016**

THE PRINCIPAL CORNMISSIONER OF INCOME TAX-8 ..... Appellant

versus

SUNAIR HOTEL LTD. .... Respondent

Through: Sh.Sanjay Kumar, Advocate for Mr.Dileep Shivpuri,  
Sr.Standing Counsel for the appellant in Item Nos. 17-23,  
26, 32 & 33.



Mr.Ashok K.Manchanda, Mr.Raghvendra Singh,  
Advocates for the appellant in Item No.28.

Mr.Rahul Chaudhary, Sr.Standing Counsel with  
Mr.Lakshmi Gurung, Advocate for the appellant in Item  
No.25 & 29

Dr. Rakesh Gupta, Sh. Somil Agarwal and Mr.Shaantanu  
Jain, Mrs.Shyamlima Borah, Advocates for respondents.

**CORAM: JUSTICE S.MURALIDHAR  
JUSTICE CHANDER SHEKHAR**

**ORDER**

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**25.05.2017**

**C.M.No.32297/2016 (delay in re-filing) in ITA No.670/2016**

**C.M.No.32298/2016 (delay in re-filing) in ITA No.671/2016**

1. For the reasons explained in the applications, the delay in re-filing is  
condoned. The applications are disposed of.

**ITAs No. 867/2008, 918/2008, 937/2008, 971/2008, 1101/2008, 1384/2008,  
1385/2008, 1394/2008, 1413/2008, 261/2010, 487/2010, 585/2010,  
1149/2010, 670/2016, 671/2016**

2. It is stated that Mr. Dileep Shivpuri, the learned Senior Standing Counsel  
for the Revenue, is in some personal difficulty today and an accommodation  
is sought.

3. List on 7<sup>th</sup> September, 2017.

**S.MURALIDHAR, J**

**CHANDER SHEKHAR, J**

**MAY 25, 2017**

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